## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

.

PETITION NUMBER

: TCP/228/ (IB)/2017

NAME OF THE PETITIONER(S)

: G. THIRUMURUGAN

NAME OF THE RESPONDENT(S)

: VASAVI HOUSING INFRASTRUCTURE LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

No representation on behalf of both the parties. The Registry is directed to issue notice to both the parties for their appearance. Put up on <u>04.08.2017 at 10.30</u> **A.M.** 

(K. Anantha Padmanabha Swamy) Member (Judicial)